

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 320
114/252/ND/2022

IN THE MATTER OF:

PR.Commissioner of Income Tax -1
Vs.
Billpay Solutions Pvt Ltd. & Ors.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 252

Order delivered on 15.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the IT Dept.

: Adv Puneet Rai, Sr Standing Counsel along with
Adv Nikhil Jain

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.07.2023**.

Sd/-
(Court Officer)